

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.03.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 165 of 2021	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.	Swaroop George	
2.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	
3.	Comp. App. (AT) (Ins) No. 168 of 2021	Asset Care & Reconstruction Enterprises Ltd. Vs. Dharmendra Kumar Bhasin Resolution Professional of Rainbow Denim Ltd.	Vikky Dang	
4.	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	
5.	Comp. App. (AT) No. 33 of 2021	Jatinder Singh & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana	CS Souarabh Gupta	
6.	Comp. App. (AT) No. 34 of 2021	Brick Works Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Arjun Krishan	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 220 of 2020	360 Realtors LLP Vs. G M Infinite Dwelling (India) Pvt. Ltd.	Vibah Mahajan	S.P. Singh Chawla
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8.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamal kant Jha
9.	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar

02:00 PM

For Hearing

10.	Comp. App. (AT) (Ins) No. 481 of 2020	Albanna Engineering LLC. Vs. Sanghvi Movers Ltd & Ors.	John Mathew	Shiv Kumar Suri-R1 to R4 Nipun Sharma-R6 & R7 Pranoy Harilal-R8 Anand Shankar Jha- R9 Vinod-RP
11.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda
12.	Comp. App. (AT) (Ins) No. 715 of 2020	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal
13.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukdar-RP Gajgamani
14.	Comp. App. (AT) (Ins) No. 925 of 2020	Shyson Thomas Vs. Madhugiri Venkatarayappa Sudarshan & Anr.	D. Abhinav Rao	Rajesh Gautam-R1 & R2
15.	Comp. App. (AT) (Ins) No. 981 of 2020	Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	Jayant Mehta Aditya Ghadge
16.	Comp. App. (AT) (Ins) No. 1059 of 2020	Prudent ARC Ltd. Vs. Uranus Softech Pvt. Ltd. & Ors.	Sumesh Dhawan	Iram Hassan-R1 Siddharth Barua-R2
17.	Comp. App. (AT) (Ins) No. 119 of 2021	Surinder Kumar Singal Vs. AARKAY Innovation Ltd.	Anish Gupta	

18.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma
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Note: The Court will rise at 03:00 PM.

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar